## Statement GNP and Per Capita GNP 1975-76 to 1987-88"

At 1980-81 prices

Year	GNP (Rs. crores)	Per Capita GNP (Rs.)
1975-76	104660	1724- 2
1976-77		1709.6
1977-78 .		1796-6
1978-79 .		- 1849-1
1979-80 .		1722-6
1980-81 .		1805-2
1981-82 .		1870-5
1982-83 .		1878-9
1983-84 .		1986-4
1984-85		2021-2
1985-86 .		2079- 1
1986-87 .		2116-8
1987-88 .		2151-8
1988-89 (Projection)	185811	2322-9
1989-90 (Projection)		2378-2

NOTE:—The projections are tentative.

## Resignation and Transfer of Assistant Directors in B.I.S.

- 131. SHRI MOHD. KHALEELUR RAHMAN": Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to answer to Unstarred Question 2135 given in the Rajya Sabha on the 4th August, 1989 and state:
- (a) what is the period during which each of the three Assistant Directors, who have resigned, were with the Bureau of Indian Standards and the amount recovered from each of them for not serving the B.I.S. for a minmum period of three years,

- as required under the undertaking given by them
- (b) whether the two Assistant Directors, whose requests for transfer to BLS. Headquarters, New Delhi, had been pending, have since been transferred to New Delhi; and
- (c) if not, the dates on which each of them had applied for transfer and the dates on which each of them had been communicated the decision of the Bureau of Indian Standards?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MD3DHA): (a) The required information is as follows:

S. No	Name of the Asstt. Director	Period during which they were with BIS	
1. Shri	A. Ahmad Yacub Khan .	. 14th March, 1989 to 3rd July, 1989.	
2. Shri Puneet Rathi		. 20th March, 1989 to 26th May, 1989.	
3. Shri Rajat Garg		. 31st March, 1989 to 19th April, 1989,	

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Amount recovered from them for not serving the BIS for 3 'years

- 1- Rs. 11,869.00 recovered. In addition to this, he wag not paid any salary for the perky from 1-7-1&89 to 3-7-1989.
- Rs, 4,517.00 recovered. In addition ki this, he was not paid any salary for the period from 1.5.1989 to 26-5-1989.
- 3- H<sub>e</sub> was not paid any salary for the period from 31-3-1989 to 19-4-1989 and hence no recovery wag rnade from him.
- (b) and (c) Out of two Assistant Directors, one Assistant Director, initially posted at Bhopal had applied fdr iransfer to 'B.'I.S. Headquarters, New Delhi on 25th May, 1989. After consideration of his case, he was transferred to New Delhi against a vacancy which had become available as a result of resignation of Shri Puneet Rathi. The second Assistant Director, posted at B.I.S. Regional Office, Calcutta, had applied for tranfer to B.I.S. Headquarters, New Delhi, on 3rd July, 1989 for (completing his dissertation assignment for M. Phil, degree at the University of Delhi. Since this work can be completed within a few months and due to nonavailability of a suitable vacancy in the discipline to which he beolngs, it hag not been found feasible for BIS Management to transfer him New Delhi on permanent/regular basis. He has been asked by BIS Management vide memo dated 20th December, 1989 to indicate the period for which he would like to be transferred temporarily to New Delhi in order to enable him t<sub>0</sub> complete the said assignment. Further action will be taken by BIS Management on receipt of his reply.

## Inter-regional transfers of teachers of KVS

132 SHRI N.E. BALARAM: Will the PRIME MINISTER be pleased to state:

- (a) whether it i<sub>s</sub> a fact that the last date fop effecting inter-regional transfers of teachers of Kendriya Vid yalaya Sangathan, as provided in the Transfer Guidelines, is 31st October;
- (b) if so, the reasons for not adhering to the prescribed time schedule; and
- (c) what is the fate of promotees to the post of Post Graduate Teachers who have not been offered promotional postings before transfers?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M G K MENON).- (a) Yes, Sir.

- (b) The placement of teachers on account of revision of annual staff strength of Kendriya Vidyalayas for 1989-90 took Sometime and consequently information about the availability of vacancies in various teaching posts was delayed.
- (c) The National Society of Physical Education Teaehers in Kendriya Vidyalaya Sangathan, Madras, has filed a writ petition in the High Court of Madras, praying that the Physical Education Teaehers in the Vidvalavas should also be considered for promotion to the posts of Post Graduate Teachers as in the case of Trained Graduate Teachers against departmental promotion quota as soon as they acquire Post-Graduate qualifications in a school subject. At present, Physical Education Teachers are not treated as feeder category for the Posts of Post Graduate Teachers. Legal Adviser, Kendriya Vidyalaya Sangathan, has advised that it would be desirable to get the direction of High Court of Madras before effecting promotions of Trained Graduate Teachers as post Graduate Teachers. Meanwhile, with a view to avoid delay in 'ling up vacancies of Post Graduate Teacher<sub>s</sub> in Kendriya Vidyalayas, it wa<sub>s</sub> decided, on the orders of then Chairman, Kendriya Vidyalaya Sangathan, to effect transfers of Post Graduate Teacher, before effecting promotions of Trained